

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4893
ANSWERED ON:25.04.2013
FUNDS FOR DEVELOPMENT OF MINORITIES
Meghwal Shri Arjun Ram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the funds provided to various States for the development of minorities have lapsed or have been surrendered by them;
- (b) if so, the names of various States which have surrendered the funds provided to them by the Union Government during the each of the last three years and the current year, State-wise;
- (c) whether rupees 820 crores provided by the Union Government to the Government of Rajasthan for the development of minority communities could not spent in the absence of projects;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a)& (b): Multi-sectoral Development Programme (MsDP) is implemented through States/UTs and funds is placed with them for execution of approved projects. As per information available with this Ministry, no funds have been surrendered by the States/UTs. During the 11th Five Year Plan, out of the total allocation of Rs.3780 crore for 11th Five Year Plan, project proposals for Rs.3733.90 crore(99% of total allocation) have been approved for implementation of MsDP in 20 States/UTs. The programme was continued in 2012-13 on the existing guidelines of the MsDP. Project proposals for Rs. 1109.74 crore have been approved and Rs. 646.42 crore have been released during 2012-13 consuming 99.52% of the allocation for MsDP.

(c): On the basis of the criteria for identification of Minority Concentration District, no districts was found eligible in Rajasthan for implementation of Multi-sectoral Development Programme during 11th Five Year Plan. Therefore, no funds were released to Govt. of Rajasthan under MsDP.

(d)& (e): Does not arise.